NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 16/(MAH)/2015 MA No. 171/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017

NAME OF THE PARTIES: Mr. Ashfaque Khopekar & Ors.

V/s.

M/s. The Indian Performing Rights Society Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Syed Ahmed Adv. for Petitions

2. Nayon Rawal Adv feb

Remadual

DPR

Order MA No.171/2016 IN CP No. 16/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter for hearing on 6.3.2017.

Sd/-

B.S.V. PRÁKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)